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## Agriculturists Loans And The Bombay Non-Agriculturists Loans (Amendment) Act, 1949

#### 6 of 1949

[11 April 1949]

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# Agriculturists Loans And The Bombay Non-Agriculturists Loans (Amendment) Act, 1949

#### 6 of 1949

[11 April 1949]

An Act to amend the Agriculturists' Loans Act, 1884, in its application to the Province of Bombay and the Bombay Non-Agriculturists' Loans Act, 1928. WHEREAS, it is expedient amend the Agriculturists' Loans Act, 1884, in its application to the Province of Bombay and the Bombay Non-Agriculturists' Loans Act, 1928, for the purposes hereinafter appearing; It is hereby enacted as follows :-- 1. For Statement of Objects and Reasons, see Bombay Government Gazette, 1949, Part V, page 75.

#### 1. Short Title :-

This Act may be called the Agriculturists Loans and the Bombay Non-Agriculturists Loans (Amendment) Act, 1949.

#### 2. Amendment Of Section 4 Of Act Xii Of 1884 :-

In section 4 of the Agriculturists Loans Act, 1884, in sub-section (1) after the word "objects" the following words shall be added, namely .\_\_

"or for erecting rebuilding or repairing houses."

#### 3. Section 3 :-

### **4.** Section 4 :-

[The amendments made by sections 3 and 4 of this Act have been incorporated in the Bombay Non-Agriculturists Loans Act, 1928.]